

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
SINGLE MEMBER BENCH  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.1.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.152/252/HDB/2017
NAME OF THE COMPANY	Eventsnow Private Limited
NAME OF THE PETITIONER(S)	Eventsnow Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. K. Lakshmi Narsimha	Advocate	9440569156	[Signature]
M. Anil Kumar	Advocate		[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Dr. K. Lakshmi Narsimha and Shri M. Anil Kumar, Ld. Counsels for the Applicant Company.  
Interim orders issued separately.

[Signature]  
Member (J)